

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Based on information obtained from the National Anti Ragging Helpline established by the University Grants Commission (UGC), 350 complaints of ragging have been registered through Helpline during the current academic year. As no information on incidents of ragging was being maintained centrally prior to the launch of the National Anti-Ragging Helpline on 20th June, 2009 under the "UGC regulations on Curbing the Menace of Ragging in Higher Educational Institutions, 2009", no comparative assessment is possible. A total number of 18 complaints communicated to the institutions have been responded by the concerned institutions and accordingly closed by the helpline. Statutory regulatory bodies, namely, University Grants Commission, All India Council for Technical Education and Dental Council of India have notified Regulations under respective Act to ban ragging and to take appropriate action in respect of such incidents, which are considered effective. Other Statutory Councils are also in the process of notifying similar regulations. UGC's regulations are binding on universities as well as institutions affiliated thereto.

Setting up of tribal university in Gujarat

1742. SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI BHARATSINH PRABHATSINH PARIWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the steps taken by his Ministry to set up tribal university in Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): As the Indira Gandhi National Tribal University having an all-India jurisdiction has already been established by the Indira Gandhi National Tribal University Act, 2007, establishment of a separate tribal university for any particular State is not under consideration of the Government. The Indira Gandhi National Tribal University may, however, establish such number of Regional Centres and Campuses in various tribal areas of the country as are, in the opinion of the University, necessary for the furtherance of its objects. The Government of Gujarat has, therefore, been advised to approach the Indira Gandhi National Tribal University for establishment of its Regional Centres or Campus in the tribal areas of the State.

Accreditation of Deemed Universities proposed to be de-recognized

1743. SHRI A. ELAVARASAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Assessment and Accreditation Council (NAAC), a wing of UGC, accredited the 44 deemed universities that were stripped of their status recently;

(b) whether it is also a fact that many of these institutions got A++ and four star in assessment report; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) In view of public perception regarding dilution in academic standards in certain institutions which were declared as 'deemed-to-be-universities', the Government ordered a review of the functioning of such institutions. The Review Committee constituted by the Government found 44 institutions unfit to continue as 'deemed-to-be-universities'. The matter is currently *sub judice* in the Hon'ble Supreme Court of India in Viplav Sharma vs. Union of India [WP (C) No.142 of 2006].

Government and private institutions in higher education

1744. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's share in higher education, in terms of the number of institutions and student enrolment, has dwindled over the years;

(b) whether in 2001, private unaided institutions made up 42.6 per cent of all higher education institutions and 32.89 per cent of students studied in them, by 2006, private institutions went upto 63.21 per cent and their student share went upto 51.53 per cent and every second student in the country had by then signed up with a private institution; and

(c) if so, Government's reaction thereto and the present scenario thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes Sir, owing to decline in public expenditure on higher education over a period of time, the number of private institutions, as well as enrolment therein, has increased relative to publicly funded institutions especially in regard to professional courses of study.

(c) The Central Government has increased public outlays on higher education including technical education during Eleventh Plan by approximately nine times over the outlays for 10th Plan Period. Schemes under 11th Plan aim at enhancing access by establishing new institutions, expanding existing institutions and providing incentives to States to increase investments for setting up new colleges, universities as well as strengthen existing institutions under their control.